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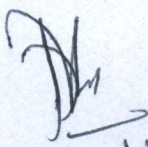

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.24/2016

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company	Ajit Ranjan Roy & Ors.-Versus-Arya Estate Management Pvt.Ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|--|---|------------------|--|
| 1. RIKETABRATO KUMAR MITRA, Advocate
2. PATITA PARAN BISWAL, Advocate
3. KULDIP MALICK, Advocate | } | R-3, 4, 6 & 7 | 
31/1/18 |
| 1. Mr. Ratnanka Banerji, Bar at Law
Sr. Advocate
2. Mr. D.N. Sharma, Advocate
3. Ms. Swapna Choudhary, Advocate
4. S.M. Gupta, FCS | } | R-1, 2, 8 and 12 | fpts
31/1/18 |
| 1. Mr. Sankar Hanger
2. Mr. A. K. Upadhyay | } | for Petitioners | 
31/1/18 |

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2, 3, 4, 6, 7, 8 and 12 is present.

Ld. Counsel for the respondents submits that an interim application is pending for consideration. However, the application was not listed today.

Let I.A. No. 194/2016 is also be listed along with the
C.P. and adjourned to **14/03/2018** for hearing.

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	<div data-bbox="1201 492 1461 616" style="background-color: #008080; color: black; padding: 5px; text-align: center;">8d</div> (Jinan K.R.) Member (J)		